

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

CUTTACK BENCH

ORDER SHEET

Original Application No. 339 of 2001

Applicant (s) Chaitanya Canal Respondent (s) State of Orissa

Advocate for Applicant (s) M.P. K.K. Suman Advocate for Respondent (s) P.N. Mohanty

NOTES OF THE REGISTRY

I.P.O/B.D. for Rs.50/- filed
For Registration please.

30/7/01
AO

Union of India has not been
made a party. Hence the
application has not been
registered - to

Memo filed for withdrawal.

Baner

Free copy of order dt. 31/7/01
issued to the counsel for
both sides.

30/7/01

30/7/01

ORDERS OF THE TRIBUNAL

REGISTER

Registrar

1. ORDER DT. 31.7.2001.

Shri P.N. Mohanty learned counsel for
the applicant present so also Shri A.K. Bose,
learned SSC. Seen the note of the Registry.
Application be registered and numbered.

Applicant files a Memo for withdrawal
of this OA with a liberty to approach this
Tribunal if occasion arises. Heard counsel for
both sides. Application is disposed of as withdrawn.

Sanjay Kumar
Vice-Chairman

31/7/2001

Member (Judicial)

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